

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 1314/(MAH)/2017

CORAM:

Present: SHRI M.K. SHRAWAT
MEMBER (J)


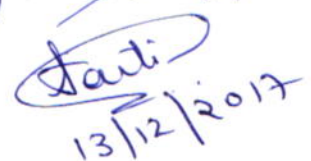
SHRI BHASKARA PANTULA MOHAN
MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 13.12.2017

NAME OF THE PARTIES: Cytech Coating Pvt. Ltd
V/s.
Immense Packaging Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
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39	Dipny Sawlani	Adv. for operational. creditor (i/b Adv. Manmohan Rao.)	 13/12/17
	Ms. Aarti Suvarna	Adv. for Corporate Debtor / Respondent	 13/12/2017

ORDER

C.P. No.1158/I&BC/NCLT/MB/MAH/2017

1. The Learned Representatives of both the sides are present.
2. By the Order of the Bench adjourned to **11.01.2018**.

Sd/-

BHASKARA PANTULA MOHAN
Member (Judicial)

13.12.2017
Aah

Sd/-

M.K. SHRAWAT
Member (Judicial)